

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Chief Justice's Secretariat)**

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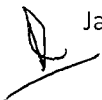
**ORDER**

No.: 429

Dated: 12-07-2019

Consequent upon the selection and appointment of Data Entry Operators in Subordinate Courts of the State vide Order No. 415 dated 12.07.2019, the following transfers and postings of Data Entry Operators are hereby made in the interest of administration:

1. Shri Mukhtiyar Ahmad Khan S/o Mohd. Amin Khan R/o Asthan Nar Urpash, Ganderbal appointed temporarily as Data Entry Operator in the pay scale of Rs. 25500-81100 (revised) is posted as Data Entry Operator in the Court of Principal District & Sessions Judge, Kargil against available vacancy.
2. Shri Tsewang Nurboo S/o Tsewang Spalbar R/o Stok, Leh appointed temporarily as Data Entry Operator in the pay scale of Rs. 25500-81100 (revised) is posted as Data Entry Operator in the Court of Principal District & Sessions Judge, Leh against available vacancy.
3. Shri Deepak Kumar S/o Bhagat Ram R/o Ward No. 16, Shiva Nagar, Kathua appointed temporarily as Data Entry Operator in the pay scale of Rs. 25500-81100 (revised) is posted as Data Entry Operator in the Court of Principal District & Sessions Judge, Bhaderwah vice Shri Vinay Kumar.
4. Shri Vinay Kumar, Data Entry Operator posted in the Court of Principal District & Sessions Judge, Bhaderwah is transferred and posted as such in the Court of Principal District & Sessions Judge, Kathua vice Shri Gopal Sharma.
5. Shri Gopal Sharma, Data Entry Operator posted in the Court of Principal District & Sessions Judge, Kathua is transferred and posted as such in the Court of Principal District & Sessions Judge, Jammu vice Shri Ravi Kumar.
6. Shri Ravi Kumar, Data Entry Operator posted in the Court of Principal District & Sessions Judge, Jammu is transferred and posted as such in the Court of Principal District & Sessions Judge, Rajouri against available vacancy.
7. Ms Anna Kousar, Data Entry Operator posted in the Court of Principal District & Sessions Judge, Srinagar and Ms Seerat-ul Ain, Data Entry Operator posted in the Court of Principal District & Sessions Judge, Budgam shall swap their place of postings.
8. Shri Bilal Ahmad Bhat, Data Entry Operator posted in the Court of Principal District & Sessions Judge, Anantnag is transferred and posted as such in the Court of Principal District & Sessions Judge, Baramulla vice Shri Irshad Akber Moon.
9. Shri Irshad Akber Moon, Data Entry Operator posted in the Court of Principal District & Sessions Judge, Baramulla is transferred and posted as such in the Court of Principal District & Sessions Judge, Kupwara vice Shri Mirza Salil Jahangir.



10. Shri Mirza Salil Jahangir, Data Entry Operator posted in the Court of Principal District & Sessions Judge, Kupwara is transferred and posted as such in the Court of Principal District & Sessions Judge, Pulwama vice Shri Mohd. Saleem Najar.
11. Shri Mohd. Saleem Najar, Data Entry Operator posted in the Court of Principal District & Sessions Judge, Pulwama is transferred and posted as such in the Court of Principal District & Sessions Judge, Anantnag vice Shri Bilal Ahmad Bhat.

**Note:**

- i) The new appointees are directed to join their place of postings within a period of 15 days from the date of receipt of this Order. In case any new appointee fails to join within the stipulated period in that event his appointment shall be deemed to have been cancelled without any further notice.
- ii) All the Presiding Officers before whom the new appointees have to join are directed to check all testimonials of the new appointees and get them verified from the concerned issuing authorities.
- iii) All the Presiding Officers, before whom the new appointees have to join, are directed to get the character and antecedents of the new appointees verified from the Inspector General of Police, CID, Jammu & Kashmir.
- iv) The new appointees are directed to give an undertaking before the Presiding Officer at the time of their joining in the shape of affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case any adverse report about his character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir in that event his appointment shall be deemed to be cancelled ab-initio and shall have no claim on his appointment.
- v) The salary of the new appointees shall not to be drawn unless a satisfactory report in respect of (ii) & (iii) above is received by the concerned Presiding Officer.

**By Order.**

-sd/-  
(Jawad Ahmed)  
Principal Secretary to  
Hon'ble the Chief Justice

No.: 512-30/sj-344

Dated: 12-07-2019

12/7/19 12/7/19

**Copy to the:**

1. Registrar General, High Court of Jammu & Kashmir.
2. Registrar Vigilance, High Court of Jammu & Kashmir.
3. Registrar Rules, High Court of Jammu & Kashmir  
..... for information.
- 4-15. Pr. District & Sessions Judge, Srinagar/Anantnag/Baramulla/Budgam/Kargil/Kupwara/Leh/  
Pulwama /Jammu/Bhaderwah/Kathua/Rajouri for information and necessary action.
16. Chief Accounts Officer, High Court of J&K, Srinagar for information.
17. Sh. \_\_\_\_\_  
..... for information and compliance.
18. Order File.
19. Incharge NIC, High Court wing, Srinagar for uploading on the High Court Website.

(G.M. Parray)  
Addl. Registrar (Adm.)

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